

London, W-2, President Dr. Jagjit Singh with the caption "The Massacre at Golden Temple, Amritsar".

Possession of helicopters with anti-tank missiles by Pakistan

3187. SHRI RAMANAND YADAV:
SHRI BANDHU MAHTO:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that Pakistan has got its helicopters fitted with anti-tank missiles;

(b) whether the Indian Air Force has been demanding acquisition of such system for the last ten years; and

(c) if so, what are the reasons for which India has not inducted helicopters fitted with anti-tank missiles?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) Yes, Sir.

(b) and (c) Appropriate action has been taken to ensure that IAF has adequate anti-tank capabilities.

Possession of crotaie missiles by Pakistan

3188. SHRI RAMANAND YADAV:
SHRI BANDHU MAHTO:

Will the PRIME MINISTER be pleased to state.

(a) whether Government are aware of the possession of crotaie missiles by Pakistan, a quick reaction missile which can go and hit an aircraft in eight seconds only; and

(b) whether the Indian army has got similar missiles and whether Government are considering to acquire such type of missiles or to produce them in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) (a) Government have seen reports about Pakistan having Crotaie surface-to-air missiles.

(b) Our defence forces have adequate and appropriate air defence capability.

महाराष्ट्र के "मकान किराया भत्ता विधेयक, 1984" के लिये राष्ट्रपति की अनुमति

3189. श्री लाल कृष्ण आडवाणी :
श्री शंकर सिंह बघेल :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) जक्या यह सच है कि महाराष्ट्र विधान मण्डल द्वारा पारित "मकान किराया भत्ता विधेयक, 1984" राष्ट्रपति की अनुमति के लिए भारत सरकार को मई, 1984 में प्राप्त हो गया था परन्तु उस पर अभी तक अनुमति प्रदान नहीं की गई है; और

(ख) यदि हां, तो राज्यवार, उन विधेयकों के नाम क्या हैं जो राष्ट्रपति की अनुमति के लिए सरकार के पास लम्बित हैं तथा इनमें से प्रत्येक विधेयक इस प्रयोजनार्थ किस-किस तारीख को प्राप्त हुआ था ?

राज्य विभाग में राज्य मंत्री (श्री पी.ए. संगमा): (क) जी हां, श्रीमान्।

(ख) एक सूची संलग्न है।

[See Appendix CXXXIV, Annexure No. 59].

Income of Pondicherry Administration

3190. SHRI V. NARAYANASAMY:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) what was the total income of the Pondicherry Administration through Central Sales-tax, income-tax, excise duty for the year 1984-85;